

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 23/GT/2017

Date: 6.11.2018

To,

Ms. Parichita Chowdhury
Advocate, MSA Partners,
C-66, Ground Floor,
Nizamuddin (East),
New Delhi- 110013

Madam,

Subject: Petition No. 23/GT/2017 i.e. BRBCL v. ECR & ors - Approval of tariff of Nabinagar TPP (4 x 250 MW) for the period from anticipated date of commercial operation of Unit-I to 31.3.2019.

Ref: Your letter dated 31.10.2018

With reference to your letter dated 31.10.2018 on the above mentioned subject, I am directed to inform that your request for extension of time to serve copy of the data / documents sought for by the respondent, ECR and / or filing additional information has been granted till 15.11.2018. Accordingly, pleadings (reply / rejoinder) in the matter shall be completed by 29.11.2018, with copy to the other. No request for further extension of time shall be entertained in future. Matter shall be listed for hearing in due course for which separate notice shall be issued to the parties.

Sd/-
(B. Sreekumar)
Deputy Chief (Law)